

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Customs Appeal No. 85279 of 2022

(Arising out of Order-in-Appeal No. MUM-CUSTM-PAX-APP-782/2019-20 dated 23.12.2019 passed by the Commissioner of Customs (Appeals), Mumbai-III.)

Mr. Mufatlal Rawal

.....Appellant

VERSUS

Commissioner of Customs (Air Port), Mumbai

.....Respondent

APPEARANCE:

Ms. Chandni Shaikh, Advocate for the Appellant

Shri L.B. D'Coasta, Deputy Commissioner, Authorised Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Date of Hearing: 05.01.2026

Date of Decision: 05.01.2026

The appeal is dismissed as withdrawn. For order, see order in Customs Appeal No. 87368 of 2021.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad